

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 117/MP/2012

Coram:

Shri V.S.Verma, Member

Shri M. Deena Dayalan, Member

Date of Hearing: 10.9.2013

Date of Order: 6.11.2013

In the matter of

Miscellaneous petition filed under Regulation 24 read with Regulation 111 of Central Electricity Regulatory Commission (Conduct of Business)(Amendment) Regulations, 2009 and Regulation 29-Power to Relax Central Electricity Regulatory Commission (Fee and Charges of Regional Load Despatch Centre and other related matters), Regulations, 2009.

And in the matter of

Power System Operation Corporation Limited

Petitioner

Vs

- 1) CMD, Uttar Pradesh Power Corporation Limited, Shakti Bhawan, 14-Ashok Marg, Lucknow- 226001
- 2) Principal Secretary, Government of J&K, Civil Secretariat, Srinagar, J&K
- 3) CMD, Rajasthan Rajya Vidyut Prasaran Nigam Limited, Vidyut Bhawan, Vidyut Marg, Jaipur-302005
- 4) Chairman, Punjab State Electricity Board, The Mall, Patiala-147001
- 5) Managing Director, Haryana Vidyut Prasaran Nigam Limited, Shakti Bhawan, Sector-6, Panchkula-134109
- 6) CMD, Delhi Transco Limited, Shakti Sadan, Kotla Road, New Delhi-110002
- 7) Chairman, Himachal Pradesh State Electricity Board, Kumar house, Vidyut Bhawan, Shimla-171004
- 8) Managing Director, Power Transmission Corporation of Uttarakhand Limited, Vidyut Bhawan, Saharanpur Road, Majra, Near ISBT, Dehradun-248001, Uttarakhand, (India)



- 9) Chief Engineer, Electricity Department, UT Chandigarh, Sector 9-D, UT Chandigarh-160019
- 10) Chief Electrical Engineer, North Central Railway, GM Office Building, Allahabad, UP
- 11) Executive Director, NRTS-I, Power Grid Corporation of India Ltd., (Dadri HVDC) B-9, Qutab Institutional Area, New Delhi-110016
- 12) Executive Director, NRTS-I, Power Grid Corporation of India Ltd., (Rihand HVDC) B-9, Qutab Institutional Area, New Delhi-110016
- 13) General Manager, Singrauli Super Thermal Power Station, Shakti Nagar, UP-231222
- 14) General Manager, Rihand Super Thermal Power Station-I, Rihand Nagar, Sonebhadra, UP-231223
- 15) General Manager, Rihand Super Thermal Power Station-II, Rihand Nagar, Sonebhadra, UP-231223
- 16) General Manager, Rihand Super Thermal Power Station-III, Rihand Nagar, Sonebhadra, UP-231223
- 17) General Manager, Dadri-I National Capital Power Project, Dadri Dhaulana Road, Distt. Gautam Buddh Nagar, UP-201008
- 18) General Manager, Dadri-II National Capital Power Project, Dadri Dhaulana Road, Distt. Gautam Buddh Nagar, UP-201008
- 19) General Manager, Firoz Gandhi Unchahar Thermal Power Project-I, Unchahar, Distt. Raibareilly, UP
- 20) General Manager, Firoz Gandhi Unchahar Thermal Power Project-II, Unchahar, Distt. Raibareilly, UP
- 21) General Manager, Firoz Gandhi Unchahar Thermal Power Project-III, Unchahar, Distt. Raibareilly, UP
- 22) General Manager, Dadri Gas Power Project, Dhaulana Raod, Distt. Gautam Buddh Nagar, UP- 201008
- 23) General Manager, Auraiya Gas Power Project (Gas Fired, RLNG Fired, Liquid Fired), Dibiyapur, Distt Etawah, UP-206244
- 24) General Manager, Anta Gas Power Project (Gas Fired, RLNG Fired, Liquid Fired), Distt Baran, Rajasthan-325209

- 25) Station Director, Narora Atomic Power Station, Nuclear Power Corporation of India Limited, Narora, Distt. Bulandshahar, UP-202389
- 26) Station Director, Rajasthan Atomic Power Station-B, nuclear Power Corporation of India Limited Anu Shakti Vihar, Kota, Rajasthan-323303
- 27) Station Director, Rajasthan Atomic Power Station-C, Nuclear Power Corporation of India Limited Anu Shakti Vihar, Kota, Rajasthan-323303
- 28) General Manager, Bairasiul Hydro Electric Project, NHPC Ltd., Surangini, Distt. Chamba, HP-176317
- 29) General Manager, Salal Hydro Electric Project, NHPC Ltd, Jyotipuram, Distt. Udhampur, J&K-182312
- 30) General Manager, Tanakpur Hydro Electric Project, NHPC Ltd., Banbassa, Distt. Champawa, Uttarakhand-262310
- 31) General Manager, Chamera-I Hydro Electric Project, NHPC Ltd., Khairi, Distt. Chamba, HP=176310
- 32) General Manager, Chamera-II Hydro Electric Project, NHPC Ltd., Karian, Distt. Chamba, HP-176310
- 33) General Manager, Chamera-III Hydro Electric Project, NHOC Ltd., Vill-Dharwala, Post Bag-9, Distt.- Chamba, HP-176311
- 34) General Manager, Uri Hydro Electric Prokect, NHOC Ltd., Mohra, Distt. Baramulla, J&K-193122
- 35) General Manager, Dhauliganga Hydro Electric Project, NHPC Ltd., Tapovan, Dharchula, Pithoragarh, Uttarakhand-262545
- 36) General Manager, Dulhasti Hydro Electric Project, NHPC Ltd, Chenab Nagar, Distt. Kishtwar, J&K-182206
- 37) General Manager, Satluj Jal Vidyut Nigam Ltd. Power Project, Jhakri, Rampur, Distt. Shimla, HP-172201
- 38) General Manager, Sewa-II Power Station, NHPC Ltd., Mashke, P.O.-Khari, Tahsil-Dalhausie, Dist. Chamba, HP-176325
- 39) General Manager, Tehri Hydro Development Corporation Ltd., Koteshwar HPS, Pragatipuram, Rishikesh, Uttarakhand-249202
- 40) General Manager, Tehri Hydro Development Corporation Ltd., Tehri HPS, Pragatipuram, Rishikesh, Uttarakhand-249202

- 41) A.G.M. (BD), ADHPL, Bhilwara Towers, A-12 Sector-1, Noida-201301
- 42) General Manager, Indira Gandhi Super Thermal Power Project, Aravali Power Company Pvt. Ltd., PO-Jharli, Distt-Jhajjar, Haryana
- 43) Managing Director, Jaypee Karcham Hydro Corporation Ltd. (JKHCL), Sect-128, Noida-201304
- 44) Mr. S.S. Jamwal, Director, Everest Power Pvt. Ltd. Ist Floor, Hall-1, NBCC Tower Bikaji Cama Place, New Delhi-110066
- 45) Company Secretary, Shree Cement Ltd., PO Box No. 33, Bangur Nagar, Beawar-305901- Distt. Ajmer (Rajasthan)
- 46) Company Secretary, Lanco Budhil HPS Ltd. Plot# 404-405, Phase-3, Udyog Vihar, Gurgaon- 122016, New Delhi Region, India
- 47) Executive Director, NRTS-I, Power Grid Corporation of India Ltd., B-9, Qutab Institutional Area, New Delhi-110016
- 48) Director, Operations, Powerlinks Transmission Ltd., 10th Floor, DLF Tower-A, District Centre, Jasola, New Delhi-110044
- 49) Executive Director & CEO, Jaypee Powergrid Ltd., F-Block, Sector-128, Noida-U.P.
- 50) Managing Director, CSPTCL, P.O. Sundernagar, Dangania, Raipur-492013
- 51) Chairman, GUVNL, Sardar Patel Vidyut Bhawan, Race Course, Vadodara-390007
- 52) Chairman & Managing Director, M.P. Power Trading Co. Ltd., Shakti Bhawan, Vidyut Nagar, Rampur, Jabalpur-482008
- 53) Managing Director, MSEDCL, Prakashgad, Bandra (East), Mumbai-400051
- 54) Chief Electrical Engineer, Goa Electricity Department, Government of Goa, Vidyut Bhawan, 3rd Floor, Panaji, Goa
- 55) Secretary (P), UT of Dadra Nagar Haveli, Silvassa-396230
- 56) Secretary, UT of Daman & Diu, Moti Daman
- 57) Additional General Manager, (Bhadravathi HVDC), Power Grid Corporation of India Ltd, Sumthana Village, Bhadravathi (Tahsil), Bhadravathi, Chandrapur (Dist.), Maharashtra-442902

- 58) Additional General Manager, (Vindhayachal HVDC), Power Grid Corporation of India Ltd., P.O. Vindhyanagar, P.Box. No. 12, Singrauli (Dist), Madhya Pradesh-486885
- 59) General Manger, Korba STPS-I and II, National Thermal Power Corporation, P.O. Vikas Bhavan, Jamnipali, Korba (Dist), Chhattisgarh-495450
- 60) General Manager, Korba STPS-III, National Thermal Power Corporation, P.O. Vikas Bhawan, Jamnipali, Korba (Distt), Chhattisgarh-495450
- 61) General Manager, Stage-I, Vindhayachal STPS, National Thermal Power Corporation of India Ltd., P.O. Vindhyanagar, Sidhi (Dist), Madhya Pradesh-486885
- 62) General Manager, Stage-II, Vindhayachal STPS, National Thermal Power Corporation of India Ltd., P.O. Vindhyanagar, Sidhi (Dist), Madhya Pradesh-486885
- 63) General Manager, Stage-III, Vindhayachal STPS, National Thermal Power Corporation of India Ltd., P.O. Vindhyanagar, Sidhi (Dist), Madhya Pradesh-486885
- 64) General Manager, Kawas Gas Power Project, National Thermal Power Corporation of India Ltd., P.O. Aditya Nagar, Surat-394516
- 65) General manager, Gandhar GAs Power Project, National Thermal Power Corporation of India Ltd, P.O. NTPC Township, Bharuch (Dist), Gujarat-392215
- 66) General Manager, SIPAT TPS-I, National Thermal Power Corporation of India Ltd., SIPAT, Bilaspur, Chhattisgarh-495555
- 67) General Manager, SIPAT TPS-II, National Thermal Power Corporation of India Ltd., SIPAT, Bilaspur, Chhattisgarh-495555
- 68) Additional General Manager (Commercial), MAUDA NTPC, NTPC Ltd, Western Region Headquarters, Samrudhi Venture Park, 2nd Floor, MIDC Marol, Andheri East, Mumbai-400102
- 69) Additional General Manager (Commercial), VSTPS-STG-IV, NTPC Ltd, Western Region Headquarters, Samrudhi Venture Park, 2nd Floor, MIDC Marol, Andheri East, Mumbai-400103
- 70) Station Director, Tarapur Atomic Power Station 1&2, Nuclear Power Corporation of India Ltd., P.O. TAPP, Thane (Dist), Maharashtra-401504
- 71) Station Director, Tarapur Atomic Power Station 3&4, Nuclear Power Corporation of India Ltd., P.O. TAPP, Thane (Dist), Maharashtra-401504

- 72) Station Director, Kakrapar Atomic Power Station 1&2, Nuclear Power Corporation of India Ltd., Anumala, P.O. Via Vyara, Surat, Gujarat-395651
- 73) Member (Power), NCA, EMC Office, D3/4 Narmada Colony Scheme, No. 78, Vijayanagar, Indore-452010
- 74) Executive Director, Jindal Power Limited, O.P. Jindal Super Thermal Power Plant, Village & P.O., Tamnar, Tesil, Gharghoda, Dit-Raigarh, Chattisgarh-496107
- 75) General Manager (Commercial), LANCO Amarkantak Power Pvt. Ltd. Plot No. 397, Phase-III, Udyog Vihar, Guragaon-122016, Haryana
- 76) DGM (Commerical), Ratnagiri Gas and Power Pvt. Ltd, 2nd Floor, Block-2, IGL Complex, Sector-126, Expressway, U.P. (India), Noida-201304
- 77) Head O&M, Coastal Gujarat Power Limited, Tunda Vandh Road, Tunda Village, Mundra, Kutch, Gujarat-370435
- 78) General Manger, Bharat Aluminum Co. Ltd, 1200 MW O&M Office, PO-BALCO Nagar, District-Korba, Chhattisgarh-495684
- 79) Executive Vice President, 4X135 MW DCP, PO-Daurabhata, Tehsil-Tamnar, District-Raigarh, Chhattisgarh-496107
- 80) Vice President (Commercial), UMPPM/s Sasan Power Ltd, Dhirubhai Ambani Knowledge City, I-Block, 2nd Floor, North Wing, Thane Belapur Road, Koparkhairana, New Mumbai-400710
- 81) Senior Manager, ESSAR MP Power Ltd., Near Chun kumara Stadium, Waidhan, Singrauli, (MP)-486886
- 82) Senior Superintendent (O&E, Commercial), NTPC-SAIL Power Company Pvt. Ltd., Puranena Village, District- Durg Bhilai-490021
- 83) Project Head, EMCO, Plot No. B-1, Mohabala MIDC Growth Centre, Post Tehsi- Warora, Dist-Chandrapur Maharashtra-442907
- 84) C. Narasimha, KSK MAHANADI 8-2-293/82/A/431/A, Road No. 22, Jubilee Hills, Hyderabad-500033
- 85) Director, VANDANA BHAVAN, M.G. Road, Raipur, Chhattisgarh-492001
- 86) Vice President (Power-C.G.), ACB (INDIA) Ltd, 2X135 MW Kasaipali Thermal Power Project, Chakabura, District-Korba (C.G.), Chhattisgarh-495452
- 87) Executive Director, WRTS-I, Power Grid Corporation of India Ltd., PO Uppalwadi, Sampritihaar Nagpur-440026

- 88) Director, TORRENT POWERGRID LTD, Torrent House, Off Ashram Road, Ahmadabad, Gujarat-380009
- 89) Vice President, Western Region Transmission (Maharashtra) Pvt. Ltd, 12th Floor, Bldg No. 10-B, DLF Cyber City, Gurgaon, Haryana-122002
- 90) Vice President, Western Region Transmission (Gujarat) Pvt. Ltd, 13th Floor, Bldg No. 10-B, DLF Cyber City, Gurgaon, Haryana-122002
- 91) General Manager, Jindal Power Limited, OP Jindal STPP PO: Tamnar, Gjarghoda Tehsil, District Raigarh, Chhattisgarh-496107
- 92) Senior Manager, ESSAR Power Transmission Co. Ltd., A-5, Sector3, Gautam Buddha Nagar, Noida Uttar Pradesh-201301
- 93) General Manager Farakka Super Thermal Power Plant, NTPC Ltd, P.O. Nabarun, District: Murshidabad, West Bengal-742236
- 94) General Manager Kahalgaon Super Thermal Power Plant-I, NTPC Ltd, P.O. Kahalgaon STP, District: Bhagalpur, Nihar-813214
- 95) General Manager Kahalgaon Super Thermal Power Plant-II, NTPC Ltd., PO. Kahalgaon STP, District: Bhagalpur, Bihar-813214
- 96) Executive Director, Talcher Super Power Plant, Stage-II, NTPC Ltd, P.O. Deepsikha, District: Angul, Talcher, Orissa-759147
- 97) Chief Engineer (Elect) Teesta Hydro, Teesta-V Hydro Electric Project, NHPC, Singtam, East Sikkim
- 98) Chief Engineer, Rangeet Hydro Electric Project, NHPC, P.O. Rangit Nagar, South Sikkim-737111
- 99) Chief Engineer, Burla Power House, Orissa Hydro Power Corporation Ltd., Dist. Sambalpur, Burla-768017
- 100) Chief Engineer, Mejia Thermal Power Station, DVC, P.O. MTPC, Dist Bankura- 722183
- 101) AVP-Power-Sales, STERLITE Ltd., 1st Floor, City Mart Complex, Baramunda, Jharsuguda, Bhubaneswar-751003
- 102) Chief Executive Officer, Maithon Power Limited, MA-5 Gogna Colony, P.O. Maithon, Dhanbad, Jharkhand-828207

- 103) General Manager, Farakka Super Thermal Power Plant-III, NTPC Ltd, P.O. Nabarun, District: Murishidabad, West Bengal-742236
- 104) General Manager(I/C), National Thermal Power Corporation Ltd, BARH Thermal Power Station, Barh, Patna-803213
- 105) President (Power), Adhunik Power & Natural Resources Ltd, Vill: Padampur, PS Kandra, Tata-Seraikela Road, Jharkhand-832105
- 106) Asst. General Manager, GATI INFRASTRUCTURE LTD, Sungdung, Rongli, East Sikkim, Sikkim-737131
- 107) Chairman, Bihar State Electricity Board, Vidyut Bhawan, Bailey Road, Patna-800021
- 108) Chairman, Jharkhand State Electricity Board, Engineering Bldg, Dhurwa Road, Ranchi, Jharkhand
- 109) Chairman, Damodar Valley Corporation, VIP Road, Bidhannagar, Kolkata-700054
- 110) Chairman, West Bengal State Electricity Distribution Corporation Ltd., Bidyut Bhawan Salt Lake, Kolkata-700091
- 111) Chairman, Grid Corporation of Orissa Ltd, Janpath, Bhubaneswar-751022
- 112) Secretary, Power Department, Govt. of Sikkim, Power Department, Govt. of Sikkim, Kazi Road, Gangtok
- 113) Executive Director, ERTS-I, Power Grid Corporation Ltd (HVDC SASARAM), Alankar Plance, Boring Road, Patna-800001
- 114) Executive Director, ERTS-I, Alankar Place, Boring Road, Patna-800001
- 115) General Manager, Powerlinks Transmission Ltd., Vidyut Nagar, P.O. Satellite Township, Siliguri-734015
- 116) General manager, Ramagundam STG I& II, National Thermal Power Corporation Ltd, RSTPS, Jyothi Nagar, Dist, Karim Nagar, A.P. 505215
- 117) General Manager, RAMAGUNTAM STG III, National Thermal Power Corporation Ltd., RTPS, Jyothi Naga, Distt. Karim Nagar, A.P. – 505215.
- 118) General Manager, PC, TALCJER STG II, Angul, Orissa – 759011.

- 119) AGM(Commercial), National Thermal Power Corporation Ltd., SR Headquarters II & V Floors, MCH Complex, R.P. Road, Secunderabad – 500 003, Andhra Pradesh.
- 120) General Manager, NLC TPS II STG I, Neyveli Lignite Corp. Ltd. Thermal Power Station II, Neyveli 607801, Cuddalore Distt., Tamil Nadu.
- 121) General Manager, NLC TPS II STG II, Neyveli Lignite Corp. Ltd. Thermal Power Station II, Neyveli 607801, Cuddalore Distt., Tamil Nadu.
- 122) General Manager, NLC TPS I EXPANSION, Neyveli Lignite Corp. Ltd. Thermal Power Station I (Expn.), Neyveli 607801, Cuddalore Distt., Tamil Nadu.
- 123) General Manager, NLC TPS II EXPANSION, Neyveli Lignite Corp. Ltd. Thermal Power Station I (Expn.), Neyveli 607801, Cuddalore Distt., Tamil Nadu.
- 124) Station Director, MAPS, Nuclear Power Corp. of India Ltd., Madras Atomic Power Station, Kalpakkam – 603102, Tamil Nadu.
- 125) Station Director, KGS UNITS 1&2, Nuclear Power Corp. of India Ltd. Kaiga Generating Station, Kaiga – 581 400, Karwar, Karnataka,
- 126) Station Director, KGS UNIT 3, Nuclear Power Corp. of India Ltd. Kaiga Generating Station, Kaiga – 581 400, Karwar, Karnataka,
- 127) The Station Director, Kudankulam Nuclear Power Project, Nuclear Power Corporation of India Ltd., P.O. Kudankulam, Radhapuram Taluk Tirunelveli District, Tamil Nadu – 627106.
- 128) The Chief Operating Officer, LANCO-Kondaplalli Power Ltd., Stage II, Plot No.4, Software Units Layout, Hitech City, Madhapur, Hyderabad – 500 081, Andhra Pradesh.
- 129) The Chief Operating Officer, LANCO-Kondaplalli Power Ltd., Stage III, Plot No.4, Software Units Layout, Hitech City, Madhapur, Hyderabad – 500 081, Andhra Pradesh.
- 130) General Manager (O&M), NTPC Tamilnadu Energy Company Ltd. Vallur Thermal Power Project, Vellivoyalchavadi P.O., Ponneri Taluk, Tiruvallur Distt., Chennai – 600 103, Tamil Nadu State.
- 131) The General Manager (Projects), Simhapuri Energy Pvt. Ltd. Madhucon Greenlands, 6-3-866/2, 3rd Floor, Begumpet, Hyderabad – 500016.
- 132) Sr. Vice President (Finance), Meenakshi Energy Pvt. Ltd., Meenakshi, Plot No.119, Road No.119, Road No.10, Jubilee Hills, Hyderabad – 500 033.

- 133) Executive Director SR-II, Power Grid Corporation of India Ltd. (HVDC), Pragati Mahalaxmi, South Block, (2nd & 3rd Floor), No.62, 3rd Cross, MEI Road, Industrial Suburb, Yeshwantpur, Bangalore – 560 022.
- 134) Chairman and Managing Director, APTRANCO, Vidyut Soudha, Hyderabad – 500 082.
- 135) Managing Director, KPTCL, Cauvery Bhavan, Bangalore – 560 009, Karnataka.
- 136) Chairman, KSEB, Vaidyuthi Bhavanam, Pattom, Trivandrum – 695 004, Kerala.
- 137) Chairman, TNEB, 144, Anna Salai, Chennai – 600 002, Tamil Nadu.
- 138) Secretary (Power), PUDUCHERRY ELEC. DEPT., Electricity Department of Pondicherry, Pondicherry – 605 001.
- 139) Goa Electricity Board, Office of Chief Electrical Engineer(Electrical), Government of Goa, Vidyuth Bhavan, 3rd Floor, Panaji, Goa – 403001
- 140) Executive Director SR-II, Power Grid Corporation of India Ltd, Pragati Mahalaxmi, South Block, (2nd & 3rd Floor) No. 62, 3rd Cross, MEI Road, Industrial Suburb, Yeshwantpur, Bangalore-560022
- 141) Chairman, ASEB, Bijuli Bhawan, Paltan Bazar, Guwahati-781001
- 142) Chairman, MeSEB, Lumjingshai, Short Round Road, Shillong-793001
- 143) Chairman & Managing Director, TSECL Agartala-799001, Tripura
- 144) Chief Engineer (W Zone), Dept. of Power, Govt. of Ar. Pradesh, Itanagar- 791111
- 145) Engineer-in-Chief, Dept. of Power, Govt. of Mizoram, Aizawal-796001, Mizoram
- 146) Chief Engineer (Power), Dept. of Power, Govt. of Nagaland, Kohima-797001
- 147) Chief Engineer (Power), Dept. of Power, Govt. of Manpur, Imphal-79500
- 148) General Manager, Doyand HEP, NEEPCO, Wokha, Nagaland
- 149) General Manager, Ranganadi HEP, NEEPCO, P.O. Ranganadi Project Dist. Subansiri, Ar. Pradesh-791121

- 150) General Manager, AGBPP, NEEPCO, Kathalguir, Tinsukia, Assam
- 151) General Manager, AGTPP, NEEPCO, Ramchandranagar, Agartala, Tripura
- 152) General Manager, KHANDONG HEP, NEEPCO, Umrangsoo, N.C. Hills, Assam
- 153) General Manager, KOPILI HEP, NEEPCO, Umrangsoo, N.C. Hills, Assam
- 154) General Manager, KOPILI-2 HEP, NEEPCO, Umrangsoo, N.C. Hills, Assam
- 155) Chief Engineer, NHPC Ltd., Loktak HEP, Leimatak-795124, Manipur
- 156) Managing Director, ONGC Tripura Power Company Ltd, 6th Floor, A Wing, IFCI Towers-61, Nehru Place, New Delhi-110019
- 157) Executive Director, NERTS, Power Grid Corporation of India Ltd, Lapalang, Shillong-793006, Meghalaya
- 158) Managing Director, North Eastern Transmission Company Ltd, Dhaleswar Road No-3, House No. 051358, P.O. Dhalewsar, Agartala, West Tripura-799007.

Parties Present:

Shri R.K.Bansal, POSOCO
Shri Girish Gupta, CSPTCL

ORDER

The petitioner, Power System Operation Corporation Limited has made the following prayers, namely -:

- "i Regulation 9(3) of RLDC Fees and Charges Regulations, 2009 may be relaxed to allow the utilization of the LDC Development Fund for funding of training of system operators of the Load Despatch Centres at State Level for basic level training program through NPTI.*
- ii Pass such other order as the Hon'ble Commission deems fit and appropriate in these circumstances of the case and in the interest of justice."*

2. The petitioner, a wholly owned subsidiary of Power Grid Corporation of India Ltd, is responsible for operation of National Load Despatch Centre and Regional Load Despatch Centres.

3. According to sub-section (4) of Section 28 of the Electricity Act, the Regional Load Despatch Centre is authorised to levy and collect such fee and charges from the generating companies or licensees engaged in inter-State transmission of electricity as may be specified by the Commission. The Commission, by virtue of the powers under the Electricity Act, has specified the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2009 (RLDC Fees and Charges Regulations). By virtue of clause (1) of Regulation 9 of the RLDC Fees and Charges Regulations, the petitioner is mandated to create and maintain a fund called LDC Development Fund. By virtue of clause (2), the charges on account of return on equity, interest on loan, depreciation and other income of the Regional Load Despatch Centre and National Load Despatch Centre such as registration fee, application fee, short-term open access charges, etc are deposited to the LDC Development Fund. Clause (3) defines the purposes for which the LDC Development Fund can be utilized. Clause (4) forbids utilization of the LDC Development Fund for any revenue expenditure, other than those referred to under clause (3).

4. The petitioner has stated that at a meeting held in Ministry of Power (MOP) on 8.1.2013 on the issues related with training and certification of system operators, the modalities for conducting training programmes, training modules, funding and certifications by NPTI, onetime cash incentive to certified system operators, etc.,

were deliberated. The petitioner has stated that during the deliberations it was emphasized that the system operators of all levels, States, Regions and National, needed be trained and certified in a time bound manner. At the meeting it was reportedly decided that the training programmes could be conducted at National Power Training Institute (NPTI) under Ministry of Power and that the expenditure for the basic level training programmes be met from LDC Development Fund after approval by Board of Directors of the petitioner and the Commission. Since funding of the training programmes is not permitted under clause (3) of Regulation 9 of the RLDC Fees and Charges Regulations the petitioner has made the present application.

5. After the preliminary hearing held on 30.7.2013, the Commission directed to admit the petition and issue notice to the respondents who were to file their responses, on affidavit, by 20.8.2013. The petition was listed for hearing on 10.9.2013.

6. The reply to the petition has been filed by Chhattisgarh State Power Transmission Co. Ltd (CSPTCL) who has supported the petitioner's proposals and has requested that past expenses should also be reimbursed. None of the other respondents has filed the reply.

7. We have heard the representatives of the petitioner and CSPTCL. The representative of the petitioner submitted that the objective of the proposal to organise training programmes is to encourage maximum participation from the

executives from the State Load Despatch Centres so that these are manned by certified system operators by 2015-16. Accordingly, the representative of the petitioner prayed for approval of the Commission for funding of the training programmes to be conducted through NPTI from the LDC Development Fund. While agreeing to the proposals made in the petition, the representative of the CSPTCL submitted that a procedure may be developed for smooth implementation of the scheme for conduct of training. He sought direction to the petitioner to submit a road map for the utilization of fund in order to avoid any disparity/ambiguity in the level of the participation and the utilization of LDC Development Fund.

8. We have carefully considered the petitioner's proposal. The real time operations of the grids, both at the central level as well as the State level are very critical and to be of vital importance since the security and integrity of grid depends on these operations. There is no gainsaying the fact that it is necessary to equip the personnel manning the Regional Load Despatch Centres and the State Load Despatch Centres with the latest techniques of system operations. It has been rightly pointed out by the petitioner that participation of concerned personnel in the training programmes would incentivize them and would encourage and motivate them to achieve professional excellence with enhanced grid security. Therefore, the petitioner's proposal for conducting the basic as well as specialized training programmes for the personnel managing load dispatch functions at all levels deserves due consideration.

9. The petitioner has approached the Commission for approval for defraying the expenses on the training programmes out of the LDC Development Fund. In

accordance with clause (2) of Regulation 9, all fees and charges and other income received by the petitioner are to be deposited in the LDC Development Fund. The petitioner has to meet its expenses out of the LDC Development Fund in accordance with clause (3) of Regulation 9, which is extracted below:

“(3) The Power System Operation Company shall be entitled to utilise the money deposited to the LDC development fund for loan repayment, servicing the capital raised in the form of interest and dividend payment, meeting stipulated equity portion in asset creation and margin money for raising loan from the financial institutions and funding R & D projects.”

10. From clause (3) of Regulation 9 of the RLDC Fees and Charges Regulations it is seen that the expenditure on the activities like training programmes is not covered. Therefore, in order to enable the petitioner to meet the expenditure for organizing training programmes, which has been found to be in the interest of grid security, relaxation of clause (3) of Regulation 9 of the RLDC Fee and Charges Regulations is considered imperative. Accordingly, in exercise of power under Regulation 29 of the RLDC Fees and Charges Regulations we accord approval for the utilization of the LDC Development Fund for meeting the expenses on conduct of training of the personnel deployed on system operations, through NPTI, in addition to the purposes already enumerated under clause (3) of Regulation 9.

11. The petitioner is directed to formulate a procedure for selection of personnel for the training in consultation with the Load Despatch Centres and include the topics like compliance of relevant sections of Electricity Act, Grid Code, Grid Standards, and other Regulations so that the executives involved with the functions of system operations are made well aware about the need for maintaining discipline in the integrated operation of the Grid and the penal consequences in case of non-

compliance with the provisions of the law. The Board will exercise control over the amount set aside for the purpose and follow all economy instructions applicable to it.

12. With the above, the petition stands disposed of.

Sd/-
(M. Deena Dayalan)
Member

sd/-
(V. S. Verma)
Member